

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**Company Appeal (AT) (Insolvency) No. 660 of 2020**

**IN THE MATTER OF:**

**Abhijit Guhathakurta, Monitoring Agency  
of the Corporate Debtor**

**...Appellant**

**Versus**

**AGC Networks Ltd.**

**...Respondent**

**Present:**

**For Appellant: Mr. Abhinav Vasisht, Sr. Advocate with Mr. Aakarshan Sahay, Ms. Akshita Sachdeva and Mr. Nakul Sachdeva, Advocates.**

**For Respondent: Mr. Dhruv Dewan and Mr. Gibran Naushad, Advocates.**

**ORDER**  
**(Through Virtual Mode)**

**24.08.2020:** Mr. Dhruv Dewan, Advocate appears on behalf of Respondent. Reply affidavit be filed by the Respondent within two weeks. Rejoinder, if any, may be filed within one week thereof.

List the appeal 'for admission (after notice)' on **21<sup>st</sup> September, 2020.**

**[Justice Bansi Lal Bhat]  
Acting Chairperson**

**[Justice Jarat Kumar Jain]  
Member (Judicial)**

**[Dr. Ashok Kumar Mishra]  
Member (Technical)**

*am/gc*